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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-81/12578/2023/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Tinsukia

Dated Guwahati, the 22nd December, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**
Ref:- Letter No. DJT/CAO/III/19/9814/2023, dated 20.12.2023

Sir,

With reference to the above, I am directed to inform you that Smti. Pronami Dutta has been allowed to avail LTC for the block period of 2022-2025, to travel to Thiruvananthapuram, Kerala from Margherita via Dibrugarh and Chennai Airport and return from Thiruvananthapuram, Kerala to Margherita through Kochi and Dibrugarh via Bengaluru (Margherita to Dibrugarh Airport by car and Dibrugarh to Trivandrum via Chennai through Air and return from Kochi to Dibrugarh via Bengaluru through Air and Dibrugarh to Margherita through car) along her husband Shri Sundeep Kashyap Das, her father Shri Bhabananda Dutta and mother Smti. Malabika Dutta (claiming LTC benefit only for herself and her parents), w.e.f. 11.01.2024 to 19.01.2024, by the shortest possible route, as per existing Rules.

Further, Smti. Dutta has been allowed to draw Rs. 1,14,000/- (Rupees One Lakh and Fourteen Thousand) as advance payment towards her proposed LTC for the block period 2022-2025.

Smti. Pronami Dutta may be informed accordingly.

Thanking you.

Yours faithfully,



REGISTRAR (VIGILANCE)

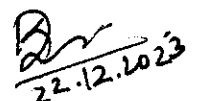
Memo No. HC.VII-81/12579-12582/A.

Dated 22nd December, 2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Pronami Dutta, Sub Divisional Judicial Magistrate (M), Margherita for information, with reference to her letter dated 13.12.2023
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.


REGISTRAR (VIGILANCE)


22.12.2023